

**Shri Raj Bahadur:** Sir, on our part we have given a notice under the relevant clause of the Agreement to the United States Government for the termination of the present Agreement.

#### TUBE-WELLS

\*44. **Shri Raghavaiah:** (a) Will the Minister of Food and Agriculture be pleased to state whether fresh contracts have been given to foreign companies for the construction of tube-wells during the next three years?

(b) If so, which are those companies?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) French Group of Drilling Companies.

**Shri Raghavaiah:** Is it a fact that under the Indo-American Technical Aid Programme, 1952, contract was given to American, German and British firms for drilling 495 wells?

**Dr. P. S. Deshmukh:** Yes, certain contracts which are the subject matter of the Agreement with the Technical Co-operation Administration of the United States of America have been given to foreign firms.

**Shri Nanadas:** May I know the amount of money involved in this contract?

**Dr. P. S. Deshmukh:** All this has been already placed on the Table of the House. The amount involved runs into crores of rupees. The supplementary agreement provides for a total expenditure of 5.25 million dollars and Rs. 2.2 crores which would be contributed by the Government of the United States of America and the Government of India, respectively.

**Shri T. N. Singh:** May I know whether in view of the past experience, the Government is protected against delays in the completion of the contract under the Agreement?

**Dr. P. S. Deshmukh:** Yes, we try to protect ourselves against delays and any other difficulties.

**Shri T. N. Singh:** By what method?

**Dr. P. S. Deshmukh:** By imposing penalties which are part of the Agreement.

**सेठ अचल सिंह :** क्या मंत्री महोदय बताने की कृपा करेंगे कि क्या हिन्दुस्तान में ऐसी कम्पनियां नहीं हैं जो ट्यूब वेल्स बना सकती हों ?

**डा० पी० एस० देशमुख :** अभी तक तो नहीं हैं और जब यह प्रयत्न किया गया था तो उस समय उस का नतीजा जरा अच्छा नहीं निकला ।

**Shri Nanadas:** May I know whether any Indian companies or individuals are associated with this contract?

**Dr. P. S. Deshmukh:** In some cases they are. I am not in a position to give details.

#### MEDICAL AND PUBLIC HEALTH SERVICES

\*45. **Shri T. B. Vittal Rao:** Will the Minister of Health be pleased to state:

(a) whether the attention of Government has been drawn to the resolution passed at the All-India Medical Conference at Hyderabad in December, 1953, stating that the sum allocated by the Centre for Medical and Public Health Services under the Five Year Plan needs to be substantially supplemented; and

(b) if so, whether Government propose to take any action in this regard?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) Yes.

(b) Action has already been taken to increase the provision in the Plan for Central Medical and Public Health Schemes.